

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

36. IA/775/2021 C.P. (IB)/2317(MB)2018

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022**.

NAME OF THE PARTIES: LORD KRISHNA ISPAT TRADING CO.
Vs.
SUPREME INFRASTRUCTURE INDIA LTD

SECTION: 9 & 60(5) of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on List this matter on **20.10.2022**.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/